

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1421
ANSWERED ON – 11/02/2026

ECONOMICALLY AND SOCIALLY BACKWARD CLASSES (EBCs) WITHIN THE OBC CATEGORY

1421. # DR. BHIM SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether it is a fact that in several states like Bihar, Jharkhand, and Karnataka, the Economically and socially Backward Classes (EBCs) within the OBC category are being identified separately and provided with special reservations/benefits, if so, the details of such States and the facilities being provided therein; and

(b) whether Government, in light of the such experiences, has conducted or proposes to conduct any study at the national level on a policy of separating EBCs from OBCs for extending benefits, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) & (b) As per the Constitutional provisions, identification of Backward Classes and sub-classification within OBCs for reservation/benefits is within the domain of the respective State Governments; no separate EBC category exists in the Central List of OBCs.
